

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:7571
ANSWERED ON:22.05.2012
REMUNERATION TO RADIO ARTISTS
Thomas Shri P. T.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to revise the remuneration and provide other facilities for the benefit of the radio artists and other staff working in Prasar Bharati;
- (b) if so, the details thereof;
- (c) whether the Government has received any request for the redressal of their grievances;
- (d) if so, the details thereof along with the action taken thereon;
- (e) whether the Government also proposes to revise the remuneration and other service benefits to the district representative working as parttime correspondents of Akashvani and Doordarshan;and
- (f) if so, the details thereof ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (C.M. JATUA)

(a) & (b) The Prasar Bharati Secretariat has intimated that the Prasar Bharati Board has constituted a Committee for reviewing programme content on its various channels. One of the mandates of this Committee is to review the existing fee structure of various categories of Radio and Television artists. So far as other staff working in Prasar Bharati are concerned, their remuneration and other facilities were taken care of as per the recommendations of the Sixth Pay Commission.

(c) & (d) The Ministry of Information & Broadcasting has received some requests for redressal of grievances from different staff working in Prasar Bharati. The Ministry has forwarded these grievances for appropriate action to the authority concerned, e.g. All India Radio, Doordarshan and Prasar Bharati Secretariat.

(e) & (f) The Prasar Bharati Secretariat have reported that the total monthly emoluments of part-time correspondents were doubled with effect from 1.4.2010 and there is no fresh proposal for further revision.